

sanctioned in the Tezpur University from the last financial year.

(c) Yes, Sir.

(d) Does not arise.

[Translation]

Drug Addiction Cases

5958. SHRI MAHESH KUMAR M. KANODIA :
SHRI PAWAN DIWAN :
SHRI KRISHAN LAL SHARMA :
SHRI HANSRAJ AHIR :

Will the Minister of WELFARE be pleased to state:

(a) the number of cases of drug addiction which came to light in the country during the last three years state-wise;

(b) the number of cases in which charge sheets have been filed;

(c) the number of de-addiction centres set up in the country state-wise;

(d) the number of such more centres required to be opened to check this abuse; and

(e) the number of such centres proposed to be opened during 1996-97?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) No nation wide survey has so far been done to assess the extent of drug addiction in the country. However, the Ministry of Welfare is implementing a Scheme for Prohibition and Drug Abuse Prevention whereing grant-in-aid is released to the voluntary organisations *inter-alia* for setting up of Counselling/De-addiction-cum-Rehabilitation Centres. The drug addicts voluntarily register themselves with such Centres for De-toxification and Rehabilitation. According to the information available, the number of drug addicts registered during the last 3 years, state-wise with such centres, is given in the Statement enclosed.

(b) The Drug Addicts voluntarily coming to such centres run by the voluntary organisations assisted under the grant-in-aid scheme of this Ministry are not charged.

(c) The number of De-addiction Centres State-wise being assisted under the Grant-in-Aid scheme of this Ministry is given in the Statement-II enclosed.

(d) and (e) The opening of new Centres depends among others, upon the fulfilling of certain prescribed criteria laid down in the scheme, the experience of the organisation, availability of funds, need and seriousness of the problem in an area etc. It is not possible to determine

the exact number of centres required or proposed to be opened in any financial year.

Statement-I

Number of Drug Addicts registered during the last three years under the Scheme of Prohibition and Drug abuse prevention (State-wise)

S.No.	State	1994-95	1995-96	1996-97 upto Dec.96
1.	Andhra Pradesh	3102	2670	718
2.	Assam	1051	297	1489
3.	Bihar	30152	22869	12425
4.	Goa	2538	3648	3673
5.	Gujarat	12521	14756	12219
6.	Haryana	23069	15623	16958
7.	Jammu & Kashmir	214	187	221
8.	Karnataka	4788	1308	1833
9.	Kerala	25231	29376	20792
10.	Madhya Pradesh	10231	10577	7688
11.	Maharashtra	18934	13589	3009
12.	Manipur	6047	7770	3070
13.	Meghalaya	8	248	51
14.	Mizoram	2228	2225	2306
15.	Nagaland	1010	1041	1858
16.	Orissa	12448	9165	4521
17.	Punjab	27831	18714	16446
18.	Rajasthan	11454	6385	4763
19.	Sikkim	52	1063	478
20.	Tamil Nadu	15687	16667	17564
21.	Tripura	545	436	1189
22.	Uttar Pradesh	40343	53442	45456
23.	West Bengal	23571	17039	12118
UNION TERRITORIES				
1.	Chandigarh	1186	2202	1744
2.	Delhi	37207	28626	10923
3.	Pondicherry	660	2343	698

Statement-II

Number of De-addiction Centres (State-wise) assisted under the Grant-in-aid scheme of the Ministry of Welfare (as on 31.3.1997)

S.No.	Name of State	No. of De-addiction Centres
STATES		
1.	Andhra Pradesh	3
2.	Assam	1
3.	Bihar	10
4.	Goa	1
5.	Gujarat	5
6.	Haryana	8
7.	J & K	1
8.	Karnataka	3
9.	Kerala	11
10.	Madhya Pradesh	4
11.	Maharashtra	7
12.	Manipur	10
13.	Meghalaya	-
14.	Mizoram	5
15.	Nagaland	2
16.	Orissa	6
17.	Punjab	7
18.	Rajasthan	4
19.	Sikkim	-
20.	Tamil Nadu	8
21.	Tripura	-
22.	Uttar Pradesh	12
23.	West Bengal	6
		114
UNION TERRITORIES		
1.	Chandigarh	1
2.	Delhi	8
3.	Pondicherry	-
	Total	9
	Total Number of De-addiction Centres	123

*[English]***Residential Schools for SCs/STs**

5959. SHRI KODIKUNNIL SURESH :
SHRI TARA CHAND BHAGORA :
KUMARI FRIDA TOPNO :
SHRI BHERU LAL MEENA :
SHRI SULTAN SALAHUDDIN OWAIISI :

Will the Minister of WELFARE be pleased to state :

(a) whether the Government of India have any proposal for setting up Residential Schools for the educational improvement in Scheduled Caste and Scheduled Tribe students in district level all over the country;

(b) if so, the details thereof;

(c) the total amount of money spent for this purpose every year; and

(d) the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (d) The Ministry is in the process of finalising the details of a new scheme in this regard called the Kasturba Gandhi Swantantranta Vidyalaya.

Negotiations with ULFA

5960. SHRI ISWAR PRASANNA HAZARIKA :
KUMARI FRIDA TOPNO :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the United Liberation Front of Assam (ULFA) threatened to blow up the oil installations in Assam;

(b) if so, the reasons therefor;

(c) whether ULFA has offered to come to the negotiating table subject to certain conditions;

(d) if so, the details thereof;

(e) whether the Government have accepted any of the conditions to pave the way for negotiation with the militant outfit; and

(f) if so, the steps being taken to expedite a negotiation/settlement with ULFA?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.